

NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will sit at 02.15 P.M. instead of 10.30.A.M. today i.e. on 23.11.2021.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e.on 23.11.2021 at 10.30 A.M. in Court No.02 and take up the cases notified before His Lordship.

Dated the 23rd November, 2021
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Tuesday The 23rd November 2021

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 10:30 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Admission

1	W.P(C)/3275/2013	MUKESH RAI vs COLLECTARIATE	SUBODH KUMAR JHA PRANAV KUMAR JHA KRISHNA NAND SAHAY	BHAWESH KUMAR ANIL KR JHA CHANDRA G. A. BARDHAN
	ILLIGAL CONSTRUCTION			
2	W.P(C)/3318/2013	MS KALYANPUR CEMENTS LIMITED REPRESENTED THROUGH SHRI SANJEEV KUMAR vs UNION OF INDIA AND ORS	PAWAN KUMAR SACHIN KUMAR PRAMOD KUMAR SINHA Ravi Prakash Mishra BINOD KUMAR SURABHI	MD. MOKHTAR KHAN ARBIND KUMAR AMIT KUMAR DAS
	IA NO, 103/2020, 8657/2013 (For EARLY HEARING) CODE OF CIVIL PROCEDURE, 1908			
3	W.P(C)/3344/2013	NAZMA KHATOON vs THE STATE OF JHARKHAND AND OTHERS	MOHAMMAD ASGHAR RAJENDRA RAM RAVI DAS ASHRAF ANSARI	ABHAY KR MISHRA SURESH KUMAR AJIT KUMAR MANISH KUMAR KRISHNA SHANKAR
	CODE OF CIVIL PROCEDURE, 1908			
4	W.P(C)/3857/2013	RABINDRA NATH DWIVEDI vs STATE OF JHARKHAND AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	SURAJ SINGH INDRAJIT SINHA AJIT KUMAR RUPESH SINGH PARTH S. A. SWAROOP PATI ARPAN MISHRA RAHUL SABOO AJAY KUMAR SAH SANJAY KUMAR PIPRAWALL
	RIGHT TO INFORMATION ACT			
5	W.P(C)/3880/2013	PRAYAGO KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD MANDAR THROUGH ITS SECRETARY GAFFAR ANSARI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE AFAQUE AHMED	SRIJIT CHOUDHARY SUDARSHAN SHRIVASTAVA MRINAL KANTI ROY
	RENT CONTROL-00			
wt6	W.P(C)/3663/2013	BARGARI KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD THROUGH ITS SECRETARY ASHOK NATH TIWARI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE AFAQUE AHMED	SRIJIT CHOUDHARY MRINAL KANTI ROY SUDARSHAN SHRIVASTAVA
	DEBT RELIEF-00			
wt7	W.P(C)/3884/2013	BRAMBE KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD MANDAR THROUGH ITS SECRETARY MD YUSUF ANSARI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE AFAQUE AHMED	ATANU BANERJEE SUDARSHAN SHRIVASTAVA MRINAL KANTI ROY
	DEBT RELIEF-00			
wt8	W.P(C)/3887/2013	BANAPIRI KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD RANCHI THROUGH ITS SECRETARY ABUZAR USMANI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE	MRINAL KANTI ROY SUDARSHAN SHRIVASTAVA
	DEBT RELIEF-00			

wt9	W.P(C)/3888/2013	SONS ADIVASI KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD RANCHI THR ITS SECRETARY SOHAIL AKHTAR vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE	ABDUL ALLAM, SR.ADV. MRINAL KANTI ROY MUNNA LAL YADAV
	DEBT RELIEF-00			
10	W.P(C)/4225/2013	OM PRAKASH BARNWAL vs UNITED INDIA INSURANCE CO LTD JHUMRITELAIYA BRANCH	AMIT KUMAR DAS ARBIND KUMAR WARDA KHAN	
	CODE OF CIVIL PROCEDURE, 1908			
11	W.P(C)/4245/2013	TATA STEEL LIMITED THROUGH ITS SHRI R BALASUBRAMANIAN vs JASBIR KAUR AND ANR	INDRAJIT SINHA KRISHANU RAY AJAY KUMAR SAH ARPAN MISHRA	RAJESH KUMAR PRATIK SEN ROHITASHYA ROY ALIS ROHIT ROY NISHANT KUMAR ROY
	IA NO, 2041/2021 (For Amendment Petition)			
	CODE OF CIVIL PROCEDURE, 1908			
12	W.P(C)/4334/2013	RAM NATH PRASAD SHRAMIK vs THE STATE OF JHARKHAND AND OTHERS	DEVESH KRISHNA ANKIT APURVA SHADAB BIN HAQUE	YOGENDRA PRASAD AJIT KUMAR RICHA SANCHITA SREENU GARAPATI SATISH KUMAR DEO BINOD KUMAR
	IA NO, 7600/2013 (For EARLY HEARING)			
	RIGHT TO INFORMATION ACT			
13	W.P(C)/4515/2013	KALAWATI TUDDU vs THE UNION OF INDIA AND ORS	MAHESH TEWARI ANJANA KUMARI SABYASANCHI	RICHA SANCHITA MD. MOKHTAR KHAN PRATYUSH KUMAR PRABHASH KUMAR LAXMI MURMU NAVIN KUMAR G.P. IV
	CODE OF CIVIL PROCEDURE, 1908			
14	W.P(C)/4589/2013	VIMAL KUMAR LAKRA vs INFORMATION COMMISSIONER AND ANR	PIYUSH CHITRESH	ADVOCATE GENERAL SANDIP KR. BURNWAL GAUTAM KUMAR ANIL KR SINGH
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/5005/2013	RAJENDRA SINGH ALIAS RANJENDRA PRASAD SINGH vs COLLECTARIATE	ASHOK KUMAR SINHA AMRITA KUMARI RASHMI KUMAR	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	LAND ACQUISITION ACT 1894			
16	W.P(C)/5519/2013	THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE AND ANR vs THE INFORMATION COMMISSIONER STATE INFORMATION COMMISSION AND ORS	ABHIJEET KR SINGH MS LAXMI MURMU, SC	SAMAVESH BHANJ DEO VIKASH KUMAR RITU KUMAR
	RIGHT TO INFORMATION ACT			
wt17	W.P(C)/6377/2011	UGESHWAR RAM vs JHARKHAND STATE INFORMATION COOMMISSION	MANISH MISHRA RAJNIKANT	SAMAVESH BHANJ DEO VIKASH KUMAR AJIT KUMAR (A.A.G.) JAGDEESH RUPESH SINGH NIKI SINHA RITU KUMAR RAHUL SABOO
	QUASHING MATTER			

18	A.APPL/19/2021	MS K S SOFNET SOLUTIONS PVT LTD THROUGH SRI DINESH AGRAWAL CHAIRMAN CUM MANAGING DIRECTOR vs THE GOVERNMENT OF JHARKHAND THROUGH THE TRANSPORT COMMISSIONER ARBITRATION & CONCILATION ORDINANCE, 1996	BAIBHAW GAHLAUT	RAJIV RANJAN
19	Cont.(Cv)/23/2021	VIJAY YADAV vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RASHMI KUMAR	MITHILESH SINGH
20	Cont.(Cv)/132/2021	SOHAN LAL MISHRA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN VIPUL PODDAR ANKIT VISHAL AJAY KUMAR SAH	JAYANT FRANKLIN TOPPO
21	Cr.M.P./1086/2021	ARVIND KUMAR ALIAS ARBIND KUMAR vs THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	SUNIL SINGH SURAJ SINGH	BHOLA NATH OJHA